

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>01.12.2006</u></p> <p><u>OA No. 154/2005</u></p> <p>Mr. P.N. Jatti, counsel for applicant. Mr. T.P. Sharma, counsel for respondents.</p> <p>Learned counsel for the applicant submits that this OA has become infructuous and as such he does not want to press this OA. Accordingly, the OA is disposed of as having become infructuous.</p> <p><i>(Signature)</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>(Signature)</i> (M.L. CHAUHAN) MEMBER (J)</p> <p>AH</p> <p><i>Copy to 12/12/06 9/6/06 9/6/06</i></p>